

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3859

ANSWERED ON:14.12.2009

IRREGULARITIES IN EPFO

Hamsrajbhai Shri Radadiya Vitthalbhai ;Yadav Shri M. Anjan Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of complaints received by the Government regarding irregularities in Employees Provident Fund Organisation (EPFO) during each of the last three years and the current year, State-wise;
- (b) whether the Government has conducted any inquiry in this regard;
- (c) if so, the details thereof alongwith the number of officials found guilty; and
- (d) the steps taken by Government against the erring officials and check such irregularities in future?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): The number of complaints received during each of the last three years and the current year, State-wise are given in Annexure.
- (b) to (d): Yes, Madam. All the complaints have been dealt with as per Central Vigilance Commission's (CVC) guidelines/instructions and punishment of major penalty and minor penalty has been imposed on 59 and 30 officials respectively. Periodic Joint surprise inspections are conducted by the Vigilance Directorate of Employees' Provident Fund Organisation (EPFO) on its own and also along with Central Bureau of Investigation (CBI) and suitable action is initiated against delinquent officials.